

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 220 OF 2007

In the matter of The Companies Act, I of  
1956;

And

In the matter of Martol Petroproducts  
Private Limited (In Liqn)

**ADVERTISEMENT OF NOTICE TO WORKERS / CREDITORS TO PROVE  
THEIR CLAIMS**

NOTICE is hereby given to the Workers / Creditors of the above named company that they are required to submit to the Official Liquidator of the Hon'ble High Court, Bombay the proofs of their respective debts or claims against the above named company (In Liquidation) by delivering at the office of the Official Liquidator on or before 18/12/2017 or by sending by post to the Official Liquidator so as to reach him not later than the said date, an affidavit proving the debt or claim in the prescribed form with their respective names, addresses and particulars of debt or claim, and any title to priority under Sections 529,529A and 530 of The Companies Act, 1956. Any worker/creditor who fails to submit his 'Affidavit Of Proof Of Debt' within the time limit as aforesaid will be excluded from the benefit of any distribution of dividend before his debt is proved, or, as the case may be, from objecting to such distribution.

Any worker / creditor who has already filed an affidavit of proof of debt / claim in the prescribed form need not submit the same again.

Any worker / creditor who has sent in his affidavit of proof, if so required by notice in writing from the Official Liquidator, shall

either in person or by his advocate, attend the investigation of such debt or claim at such time and place as shall be specified in such notice and shall produce such further evidence of his debt or claim as may be required.

This Notice would be available on the websites of the Ministry of Corporate Affairs i.e. [www.companyliquidator.gov.in](http://www.companyliquidator.gov.in) and [www.mca.gov.in](http://www.mca.gov.in) and [www.officialliquidatormumbai.com](http://www.officialliquidatormumbai.com) and also in the Website of Hon'ble High Court, Bombay i.e. [www.bombayhighcourt.nic.in](http://www.bombayhighcourt.nic.in)

Dated this 17<sup>th</sup> day of November, 2017

*Vinod Sharma*  
17/11/2017

(Vinod Sharma)  
OFFICIAL LIQUIDATOR  
HIGH COURT, BOMBAY  
5<sup>TH</sup> FLOOR, BANK OF INDIA  
BUILDING, MAHATMA GANDHI  
ROAD, FORT, MUMBAI - 400 023  
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*Vinod Sharma*  
17/11/17